

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Original Application No. 381 of 2006

Jabalpur, this the 22nd day of June, 2006

**Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member**

G.P. Verma, I.F.S, Son of Late Shri R.S. Verma,
Aged 49 years, Working as Conservator of Forest
(Human Resource and Development), In the office of
The Principal Chief Conservator of Forest,
Satpuda Bhavan, Bhopal, MP.

Applicant

(By Advocate – Shri Mrigendra Singh)

V E R S U S

1. The Union of India, through Secretary,
Ministry of Forest and Environment,
Parivaran Bhawan, New Delhi.
2. The State of Madhya Pradesh,
Through the Principal Secretary,
Forest Department, Vallabh Bhawan,
Bhopal, MP.

Respondents

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the applicant.

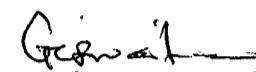
2. By this application, the order of suspension passed against the applicant on account of criminal prosecution, which is already pending, has been challenged. The impugned order dated 6th June, 2006 is at Annexure A-1. The learned counsel for the applicant submitted that the applicant was suspended earlier also on account of the ground of the same criminal case and was subsequently reinstated only to be suspended once again.

3. In terms of All India Services (Discipline and Appeal) Rules, 1969, a suspension order is an appealable order. In the present case, it

(Signature)

is seen that the applicant has not exhausted all the remedies that is available to him before approaching this Tribunal. At this stage, the learned counsel for the applicant stated on the bar that he does not want to press this application. Accordingly, the Original Application is dismissed as not pressed with the liberty to the applicant to file a fresh OA in case the applicant feels aggrieved after exhausting all the remedies available to him.


(A.K. Gaur)
Judicial Member


(Dr. G.C. Srivastava)
Vice Chairman

“SA”

पृष्ठांकन रो. ३०/न्या.....जल्लमुर. दि.....

परिविलिपि दात्ते हितः—

- (1) नानिब, उत्तर लालवाला बाबू एसोसिएशन, जल्लमुर
- (2) आदेशन ली/लिटी/टुके काउंसल
- (3) प्रसारी ली/ली ली/लीके काउंसल
- (4) बृंगाल, लोपाल, जल्लमुर एसोसिएशन

Shri Anilendra Singh HC
2/30

सूचना एवं आवश्यक कार्यवाही द्वारा

अम रजिस्ट्रार

